

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) and (b) 19 Nehru Yuva Kendras are functioning in the State of Gujarat which are situated at Bharuch, Nadiad, Kutch (Bhuj), Godhra, Sabarkantha, Junagarh, Mehsana, Surendra Nagar, Jamnagar, Bhavnagar, Valsad, Surat, Gandhi Nagar, Ahmedabad, Baroda, Dangs, Amreli, Palampur and Rajkot.

(c) No, Sir.

(d) Does not arise.

(e) The approximate expenditure incurred during 1995-96 on each Kendra is Rs. 3,45,250/-.

[Translation]

Irrigation Projects in M.P.

2419. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of proposals regarding irrigation projects received from Madhya Pradesh Government for the clearance of the Union Government;

(b) the number out of these still pending with the Union Government; and

(c) the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c) Out of 26 major and 7 medium irrigation projects received from Government of Madhya Pradesh since March, 1979, 11 major and 3 medium projects are at various stages of appraisal by Central Agencies. The remaining project reports have been returned to Madhya Pradesh Government for non-compliance of observations of Central Appraisal Agencies.

Complaints Advisory Board

2420. SHRIMATI SUMITRA MAHAJAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the number of complaints have decreased after the constitution of complaints advisory board in the office of the Chief of the Army Staff;

(b) if so, the details thereof; and

(c) if not, the steps taken by the Government to ensure required fairness and transparency in the functioning of the said board?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) A Complaints Advisory Board was constituted in the office of the Chief of the Staff in February, 1986 to consider the complaints of serving personnel primarily pertaining to career

matters such as supersessions and perceived adverse or low gradings/remarks in Annual Confidential Reports etc. The purpose of constituting the Board was to ensure proper in-depth examination of the complaints, and to render suitable advice to the COAS for their disposal.

2. There has been no significant change in the number of complaints received, after the constitution of the CAB.

[English]

Demands of A.I.K.V.T.A.

2421. SHRI MURALIDHAR JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the All India Kendriya Vidyalaya Teachers Association has demanded U.P.S.C. type open examination for the recruitment of Principals in K.V.S.; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) The Kendriya Vidyalaya Sangathan has received a demand from the All India Kendriya Vidyalaya Teachers Association for introducing open examination for recruitment of Principals in Kendriya Vidyalaya Sangathan. This matter falls within the purview of the delegated powers of the Sangathan.

N.S.C.

2422. DR. M. JAGANNATH :
SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI DINSHA PATEL :

Will the Minister of DEFENCE be pleased to state:

(a) the objective for which National Security Council and National Security Advisory Board were set up;

(b) whether both the Council and the Board had no meeting for a long time; and

(c) if so, the reasons therefor and action proposed by the Government to activate the National Security Council and National Security Advisory Board?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) The main endeavour of the National Security Council is to evolve an integrated approach to policy making as it affects national security, taking into account the linkages between the evolving external situation in the political, military and economic fields and our domestic situation. The National Security Advisory Board consisting of 35 members from the different concerned fields, was constituted for providing a broader cross-section of views on the working of the National Security Council.